

PROF P G MAVALANKAR (Gandhinagar) Sir, the Minister of Parliamentary Affairs generally makes his statement for the next week's business on Fridays. But, because tomorrow happens to be a holiday, he has made his statement today

I only want to invite your attention to one aspect of the matter. There are a number of urgent matters which we cannot hold over for two, three or four days. Unless we focus the attention of the House to them today we cannot rest at peace. Today, the Minister gave his statement, I understand that all matters under 377 have been

MR SPEAKER On Monday and Tuesday after 12 O'clock afternoon only legislative business will be taken up. It is for this reason that the Rajya Sabha has no work whatsoever at all. It has become very important to provide some work to the Rajya Sabha also.

PROF P G MAVALANKAR I agree with you. But, my point is that there are certain major matters. How shall we bring them under 377?

MR SPEAKER You give notice on them. I shall give you the time. Now, Shri Shanti Bhushan

12.00 hrs.

COMPANIES (AMENDMENT) BILL*

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) I move for leave to introduce a Bill further to amend the Companies Act 1956

MR SPEAKER The question is

"That leave be granted to introduce a Bill further to amend the Companies Act, 1956"

The motion was adopted.

SHRI SHANTI BHUSHAN I introduce the Bill

BUSINESS OF THE HOUSE—contd

श्री हुकूम बेव नागमग दादव (मधुवनी) अध्यक्ष महोदय ससदीय नाय मंत्री र जा रिपोट रक्खी है उस सबस म निबदन रगत चाहता हू कि इतनी बातों पर यहा बहस हार्न है लेकिन मै यह जानना चाहता हू कि जनत पार्टी ने अपन जनतव घोषणा-पत्र म आश्रयान दिया था काका रातवर कमीशन की रिपोट को लागू करन का उस कमीशन की रिपोट पर बहस करगोगे और वह लाग हागी य खटाई मे ही पडी रहेगी जैसे इतन दिना तक पडी रही ? उस पर ता कुछ जाना ही नहीं है । सब चीजों पर यहा बहस हाता है और वह काका बालेकर कमीशन की रिपोट पडी ही रह गई ।

12 10 hrs

MOTION RE CYCLONES IN THE STATES IN THE SOUTH

SHRI C K CHANDRAPPA (Channarayana) Sir, I beg to move the following

"That this House feels intensely concerned with the severity of the cyclones that struck several coastal areas recently in the States in the South causing wide-scale devastation, loss of life and extensive damage to standing crops and property and urges the Government to organize urgently massive relief work in the affected areas besides drawing up long term programme for rehabilitation of the affected people"

Sir, I am sure that, in the course of the discussion of this Motion, the House is going to discuss one of the